

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal Nos.236-238/2015

VINOD KUMAR

Appellant

VERSUS

THE STATE OF UTTAR PRADESH HOME
DEPARTMENT SECRETARY & ORS.

Respondents

Date : 03-09-2025 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Appellant(s) : Mr. Kaushal Yadav, AOR
Mr. Nandlal Kumar Mishra, Adv.
Dr. Ajay Kumar, Adv.
Mr. Ritul Tandon, Adv.
Mr. Onkar Nath Sharma, Adv.
Ms. Naina Garg, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Ms. Anindita Pujari, learned counsel who was appearing for the private respondents has since been designated as a senior advocate on 11th September, 2024.
2. There is no representation on behalf of the private respondents since then.
3. Let fresh notice be issued to the private respondents, returnable in the month of December, 2025.

(RASHMI DHYANI PANT)
ASTT. REGISTRAR-cum-PS

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)